

TR.(N) APPLICATION NO.352/87.

DATE : 16/4/1990.

Writ Petition No.926/1985 filed in the High Court of Judicature at Bombay, Nagpur Bench has been transferred to this Tribunal and it is numbered as Tr.(N) Application No.352/87.

The matter appears to have been admitted. ^{not}

Fix the matter for admission hearing before the Tribunal on 14th June 1990.

Issue notices to both the parties accordingly.

Devi
16.4.90
(T.S. OBEROI)
MEMBER(J).

P.S. Chaudhuri
(P.S. CHAUDHURI)
MEMBER(A).